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CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

ORIGINAL APPLICATION No.404/2006

FRIDAY, THIS THE 5th DAY OF MAY, 2006

HON'BLE Mr. JUSTICE KHEM KARAN .. VICE CHAIRMAN

Chandra Shekhar Yadav,
S/o Shiv Prasad Yadav,
R/o. Village Nareerpur Pattan,
Post - Aalanipur,
District Chandauli. Applicant

(By Advocate Ms. Ekta Kaur)

Vs.

1. Union of India,
through General Manager,
Eastern Railway,
Mugalsarai.
2. Divisional Railway Manager,
Eastern Railway,
Mugalsarai. Respondents

O R D E R

Heard Shri V.K. Pathak, holding brief of Ms. Ekta Kaur on this O.A.

2. The case of the applicant is that the applicant Chandra Shekhar Yadav is the grandson of late Shri Gadadhar Ram, who died in 1956 while in service of the Railways. The applicant approached the authorities for his compassionate appointment under the dying in harness rules, but, they refused to give such appointment to him. Hence, he has approached this Tribunal.

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3. The Tribunal is of the view that this application is not worth admission and deserves to be dismissed at the initial stage. It is, accordingly, dismissed as not admitted.

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05/5/56

(JUSTICE KHEM KARAN)
VICE CHAIRMAN

psp.